

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 409/TT/2014

Date: 5.12.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff from DOCO to 31.3.2019 for Asset-I: 400 kV, 125 MVAR (3 Ph) Bus Reactor-2 with associated bays at Jabalpur 765/400 kV Pooling S/s, Asset-II: 765 kV, 3x80+1x80 (Spare) MVAR Bus Reactor-2 with associated bays at Jabalpur 765/400 kV Pooling S/s, and Asset-III: 765 kV bay for Dharamjaygarh ckt-#2 and 3x80 MVAR Line Reactor at 765/400 kV Jabalpur Pooling S/s (Interim Contingency as Bus Reactor) at Jabalpur Pooling S/s under "Transmission System for Phase-I Generation Projects in Orissa (Part-B)" in Western Region

Sir,

Please refer to the Record of Proceedings (Date of hearing: 24.11.2014) seeking certain information by 25.12.2014. In this connection, I request you to furnish the following further information, by 25.12.2014:-

1. Status of commissioning of all the assets. Auditor / Management certificates and Tariff Forms for the assets, if there are any changes in their COD;
2. Form-9 (Details of allocation of corporate loans to various transmission elements) in respect of all the assets;
3. Form-9B (Details of Foreign loans) in respect of all the assets;
4. Revised Form-9D (Loans in Foreign Currency), indicating the repayment effective date;
5. The computation of interest during construction along with editable soft copy in Excel format with links for all the assets for the following period:
 - a. From date of infusion of debt fund up to 15.12.2013 as per Regulation 11 (A) (1) of the 2014 Tariff Regulations;
 - b. From 16.12.2013 to actual COD or Revised COD, as the case may be;
6. Details of incidental expenditure incurred during the period of delay (i.e. from 16.12.2013 to actual COD/anticipated COD) along with the liquidated damages recovered or recoverable, if any, in respect of all the assets;
7. Form-4A "Statement of Capital Cost", in respect of all the assets, as per Books of Accounts (Accrual Basis) for all the assets;

8. Documents in support of interest rate and repayment schedule for IFC-A Loan, IFC-B Loan, IFC (ICFF Loan) & FC Bond;

9. Editable soft copy of detailed calculation as per forms (in excel format) and any other information submitted in response to this query, in the form of CD.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)